

Filing No. Cr. Appeal (S.J)/8153/2020

Gidyon Ekka & Ors. Vs The state of Jharkhand  
Advocate's name – Chandana Kumari

Defects:

- 2) Limitation Expires on 25/04/2020. Delay of 35 days.
- 8) As per report on brown cover, appellant has earlier moved. But the same has not been stated in Para 2.
- 9)
  - i) Limitation Petition may be filed.
  - ii) Name of one of the Advs. not stated in the body of Vak.
  - iii) Subject in Index may be specified.
  - iv) Name of Appellant No. 1 in entire petition and in Cause Title of Vak, differs from the body of Vak.
  - v) Name in Para 3 may be verified.
  - vi) U/S in Para 5 may be verified.
  - vii) Pages of Impugned order may be arranged properly in chronological order.